

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 6 OF 2020

Akar Heights Apartment Owners Petitioners

V e r s u s

The State of Goa & Ors. Respondents

Mr. Vivek Rodrigues and Mr. Vithal Naik, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Sagar Dhargalkar, Additional Government Advocate for the Respondent nos. 1 to 4.

Ms. A. Govekar, Advocate for the Respondent no.5.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 19th June, 2020

P.C.

The learned Counsel for the fifth respondent seeks time to get instructions and place the reply on record.

2. Post the matter after two weeks.

M. S. JAWALKAR
arp/*

DAMA SESHADRI NAIDU, J.